

reported to have been discussed. Some of these aspects are to be discussed at the forthcoming second meeting of the Co-ordination Committee of the Press Agencies' Pool of Non-aligned countries of which India is the Chairman and which is to be held in Jakarta in the first week of April, 1978.

Appointment of a Panel of Committee Members for D.T.C.

2908. SHRI SUKHDEO PRASAD VERMA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government have appointed a panel of committee members to inquire into the various affairs of Delhi Transport Corporation, Delhi, if so;

(b) the facts thereof and terms of reference made to such panel to investigate and report;

(c) whether the terms do not include an important aspect of DTC as to how fare structures can be reduced for long distant commuters and also to reduce general fares by resorting to other economies in DTC, if so;

(d) the reasons therefor; and

(e) the steps being proposed to be taken in this regard?

THE MINISTER OF STATE IN-CHARGE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) and (b). Yes, Sir. The terms of reference of the Committee are given in the attached statement.

(c), (d) and (e). The Corporation had already sent its proposals for revision of fare structure of its services and these are under consideration. Efforts are also being made by the Corporation to improve its fleet utilisation and general operational efficiency. It was, therefore, not considered necessary to remit the issue regarding revision of fares to the Committee.

Statement

The terms of references of the Committee are as under:—

(i) To examine the existing route structure and suggest modifications keeping in view the convenience of the travelling public and the need for optimum utilisation of the Corporation's fleet.

(ii) To examine the quality of service rendered by the Corporation to the travelling public in respect of seating arrangements, arrangements for issue of tickets and such other matters and to suggest measures for improvement keeping in view the need for financial viability of the Corporation.

(iii) To examine the reasons for lack of queue discipline among the travelling public and failure of buses of the Corporation and private buses operating under its control to stop at appropriate places at bus stops and to suggest measures to remedy these difficulties.

(iv) To enquire into the general complaint regarding unsatisfactory behaviour of the operating staff of DTC and private operators operating under their control, with the travelling public and suggest measures for bringing about improvement therein.

(v) To enquire into the adequacy or otherwise of the existing system of public relations in the Corporation and to make suggestions to ensure a good rapport between the DTC and the travelling public in general and the student community in particular.

(vi) To enquire into the present arrangements for attending to public complaints and grievances and to suggest suitable measures for ensuring expeditious redressal for all such grievances and complaints.

(vii) To make suggestions for improving the quality of service in the private operated buses (as in

case of A. O. C. C. buses there is extreme overcrowding while in case of buses under kilometrage scheme drivers are indifferent to picking up passengers.)

(viii) To enquire into the reasons for the present rate of road accidents by buses of the Corporation and those operating under its control and to suggest measures to reduce the same.

(ix) To look into the working of the DTC workshop, reasons for delay in repairing the buses, arrangements for procurement of stores and spares and make suggestion for its improvement.

बिहार में केन्द्रीय सहायता से योजनाओं की क्रियान्विति

2909. श्री मुबाराज : क्या योजना मंत्री यह बताने की कृपा करेंगे कि :

(क) इस समय बिहार में केन्द्रीय सहायता से कितनी और कौन-कौन सी योजनाएँ क्रियान्वित की जा रही हैं ,

(ख) इस प्रयोजन के लिये कुल कितनी राशि मंजूर की गई है ; और

(ग) उन प अब तक कुल कितनी राशि खर्च की गई है ?

प्रधान मंत्री (श्री भोरारजी देसाई) :

(क) राज्यों को उनकी वार्षिक योजनाओं के लिए दी जाने वाली केन्द्रीय सहायता किसी एक स्कीम या स्कीम समूह से सबधित नहीं होती। केन्द्रीय सहायता सामान्य ऋणों और सामान्य अनुदानों के रूप में प्रति वर्ष दी जाती है।

(ख) बिहार की 307 करोड़ रुपए की 1977-78 की वार्षिक योजना की वित्त व्यवस्था के लिए 103.69 करोड़ रुपए की केन्द्रीय सहायता स्वीकृत की गई है।

(ग) अब तक किए गए खर्च के संबंध में सूचना उपलब्ध नहीं है।

बिजली के सामान का निर्यात

2910. श्री छबिराम खर्बंस : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि सरकारी तथा गैर-सरकारी क्षेत्र में जा रहे बिजली के सामान के किस्म नियंत्रण को सुनिश्चित करने के लिए सरकार द्वारा क्या कदम उठाए जा रहे हैं ?

उद्योग मंत्रालय में राज्य मंत्री (श्रीमती आशा झाँसी) : बरेलू विद्युत उपकरण (किस्म नियंत्रण) आदेश, 1976 में व्यवस्था की गई है कि कोई भी व्यक्ति स्वयं भयवा उसकी ओर से कोई दूसरा व्यक्ति ऐसे किसी भी बरेलू विद्युत उपकरण का उत्पादन भयवा बिक्री के लिए भण्डारण, बिक्री भयवा वितरण नहीं करेगा जो उसमें निर्धारित मानकों के अनुरूप नहीं है। यह 1-1-1978 से लागू हो गया है। आदेश बरेलू विद्युत उपकरणों का उत्पादन करने वाले सभी उद्योग क्षेत्रों पर लागू है। इस सम्बन्ध में लघु एककों की सहायता करने के लिए सरकार ने विभिन्न स्थानों पर परीक्षण प्रयोगशालाएँ स्थापित की हैं।

Capacity utilisation in thermal plants

2911 SHRI G. S. REDDI:

SHRI S. R. DAMANI:

SHRI RAGAVALLU MOHAN-ARANGAM:

Will the Minister of ENERGY be pleased to state:

(a) whether there has been any break through in regard to capacity utilisation in thermal power plants in recent days,

(b) whether these power plants have begun to work above 60 per cent capacity utilisation;

(c) if not, the reasons thereof; and

(d) the steps taken to step up capacity utilisation and improvement achieved as a result thereof?